

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 4th of April, 2025

S.O 79 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints the following officers to be the Executive Magistrate(s), who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Doda and Sub-Division Bhaderwah.

S.No.	Name of the Officer(s) (Shri)	Designation	Place of Posting/Jurisdiction
01.	Sunil Kumar Bhutyal, JKAS	Additional Deputy Commissioner, Bhaderwah.	Sub-Division Bhaderwah
02	Anil Kumar Thakur, JKAS	Additional Deputy Commissioner, Doda	District Doda
03	Ashraf Pervaz, JKAS	Assistant Commissioner (R), Doda.	District Doda

The Government further in exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 appoints the aforesaid Executive Magistrates as Additional District Magistrates within their respective territorial jurisdiction of District Doda and Sub-Division Bhaderwah.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

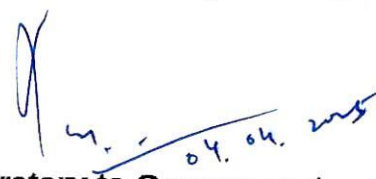
No. LAW- Powr/15/2022-10

Dated :- 04 - 04 - 2025



Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Doda. This is with reference to letter Nos. 54-55/DM/Doda Dated:- 02-04-2025 , 50-51/DM/Doda Dated:- 02-04-2025 and 52-53/DM/Doda Dated:- 02-04-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Additional Secretary to Government
Department of Law, Justice and P.A
